

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2009  
ANSWERED ON:10.08.2006  
VIOLATION OF SECURITY NORMS BY OFFICIALS OF AI .  
Ajaya Kumar Shri S.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Air India(AI) officials have violated the security norms during Prime Minister`s foreign tours in the month of April;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted in this regard;
- (d) if so, the outcome thereof; and
- (e) the action taken against the officials found guilty?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) and (b): No, Sir. However, when the VVIP flight carrying Hon`ble Prime Minister was about to take-off from Hanover for Berlin on the 24th of April, the Air India Flight Purser in charge of a bar cart on the upper deck of the plane, noticed that a plastic bar seal had been broken off and 6 bottles of liquor were missing.

(c), (d) and (e): On preliminary investigation, it has been found that the matter is not in the nature of a security lapse. However, individual responsibility is being fixed and concerned staff and crew have been taken off from VVIP flight duties till further orders. Further, the process of selection of staff and crew for VVIP flights has been made more stringent.